

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. C.P.(IB)-528(MB)/2022

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Mr. Abhijit Tukaram Yesane And Others
V/s.
Rolta India Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
15.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)